

NATIONAL COMPANY LAW TRIBUNAL
DIVISION BENCH
CHENNAI

25

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF CHENNAI BENCH, CHENNAI
NATIONAL COMPANY LAW TRIBUNAL, HELD AT 10.30 AM ON 19/9/2018

PRESENT: SHRI K. ANANTHA PADMANABHA SWAMY, MEMBER-JUDICIAL
SHRI S. VIJAYARAGHAVAN, MEMBER (TECHNICAL)

APPLICATION NUMBER : MA/359/2018
MA/132/IB/2018

PETITION NUMBER : TCP/262/IB/2017

NAME OF THE PETITIONER(S) : LAKSHMI APPARELS & WOVENS LTD

NAME OF THE RESPONDENT(S) :

UNDER SECTION : 35(1)(B)&(N)

S.No.	NAME (IN CAPITAL)	DESIGNATION	SIGNATURE
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1.	For SPP & Co.	For RP	For RP
2.	K. MANIVANNAN	Authorized Representative of RP	

ORDER

Counsel for RP present. Authorized Representative of Official Liquidator present.
Counsel for RP is directed to file an application with the office of the Official
Liquidator for their reply. Matter is adjourned for hearing submissions.
Put up on 16.10.2018.

-sd-
(S VIJAYARAGHAVAN)
Member (Technical)

-sd-
(K ANANTHA PADMANABHA SWAMY)
Member (Judicial)

knp